

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
\*\*\*\*\*

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 715-JK (LD) of 2022**

**DATED:- 15 - 02 - 2022**

Sanction is hereby accorded to the appointment of Officer's of District Poonch, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K Ladakh/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 15 - 02 - 2022

No:-JK(LD)CODI/ 2021/03

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
4. Principal Secretary to Government, Revenue Department.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
15/2

(Khursheed Ahmad Bhat)

Additional Secretary to Government

S. No.	Writ Petition No. / Title of the Case	Proposed OIC Litigation
1	OWP No. 500/2019 Sain Miran Baba Darvesh Ghulam Qadir Trust Through its Member Secretary.	Zaheer Ahmed Kaifi (JKAS) Assistant Commissioner (Rev) Poonch
2	WP C No.239/2020 Anjum Imtiaz V/s U.T of J&K.	
3	CPOWP No. 125/2016. Jhangir Hussain V/s U.O.I & Ors.	
4	WP (C) No. 1102/2020 Arun Kumar & Ors V/s U.O.I & Ors.	Dr. Basharat Hussain (JKAS) Additional Deputy Commissioner Poonch
5	OWP No. 440/2013 Rukan Din V/s State of J&K & Ors.	
6	WP (C) No. 1430/2020. Harpreet Singh & Ors V/s U.T of J&K & Ors.	Suresh Kumar (IFS) Divisional Forest Officer, Territorial Poonch
7	WP (C) No. 1458/2020 Mohd Latief V/s U.T of J&K & Ors.	
8	WP (C) No. 1935/2020 Mohd Yaqoob V/s State & Ors.	
9	WP (C) No. 1241/2020. Zakhir Hussain V/s U.T of J&K & Ors.	
10	WP (C) No. 1218/2020. Harpal Kour V/s U.T of J&K & Ors.	
11	WP (C) No. 3889/2019 Amit Kumar Sharma V/s Rahul Yadav & Ors.	Dr. Mushtaq Hussain Shah , Medical Superintendent, Raja Sukhdev Singh Hospital Poonch
12	CSWP No. 75/2019 in SWP No. 487/2016. Naila Kouser V/s Sh. Atul Dullu & Ors.	
13	WP (C) No. 1657/2020 Mohd Shafiq Khan & Ors V/s U.T of J&K & Ors.	Sh. Mohd Parvaiz Executive Engineer, PW(R&B) Deptt. Poonch
14	SWP No. 1535/2014 Abdul Hamid V/s State of J&K & Ors.	Sh. Abdul Majeed, Chief Education Officer Poonch
15	WP (C) No. 831/2021 Inhabitants of Village Bainch & Kanuyan Through Ashwani Kumar V/s U.T of J&K & Ors.	Sh. Tanveer Ahmed Khan (JKAS), CEO Poonch Development Authority

2/12

16	WP (C) No. 3012/2019 Riaz Ahmed V/s State & Ors	Sh. Sheraz Ahmed Chouhan (JKAS), Tehsildar Surankote
17	WP (C) No. 3867/2019 Ruksana Bashir V/s State & Ors.	
18	OWP No. 134/2016. Haji Noor Hussain V/s State of J&K & Ors.	
19	OWP No. 243/2014 Abdul Rehman V/s State of J&K & Ors.	
20	WP (C) No. 1673/2021 Abdul Qayoom V/s U.T of J&K & Ors.	
21	OWP No. 999/2018 Sabza Bi V/s State & Ors.	
22	WP No. (C) No. 1976/2019 Mohd Khalid V/s State of J&K & Ors.	Sh. Gourav Sharma, Tehsildar Mendhar
23	WP (C) No. 4509/2019 Mushtaq Ahmed Khan V/s U.T of J&K & Ors.	
24	CR No. 72/2020. Mumtaz Ahmed & Ors V/s U.T of J&K & Ors.	
25	OWP No.128/2013 Mohd Latief & Ors V/s State of J&K & Ors.	
26	WP (C) No. 1138/2021 Mohd Fazal & Ors V/s U.T of J&K & Ors.	Sh. Shezad Latief Khan, Tehsildar Mandi
27	WP (C) No. 1574/2021 Inhabitants of Village Gali Nag & Ors V/s U.T of J&K & Ors.	
28	WP (C) No. 2673/2019 Mohd Fazal & Ors V/s State & Ors.	Dr. Parvaiz Ahmed Khan, Block Medical Officer Mendhar
29	WP (C) No. 659/2020. Mohd Qayoom Khan & Anr. V/s Union Territory of J&K & Ors.	Sh. Khalil Ahmed Banday (JKAS), Block Development Officer, NSSB
30	WP (C) No. 69/2021 Inhabitants of Panchayat Seri Khawaja & Anr V/s U.T of J&K & Ors.	Sh. Israr Ahmed Mir (JKAS), Block Development Officer, Lassana
31	OWP No. 499/2016. Mohd Asgar & Ors V/s State of J&K & Ors.	S. Ranjeet Singh, Assistant Director FCS&CA Poonch.

2/2  
5/2